

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

13. IA/1536/2021 C.P.(IB)/216(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: BHUPENDRA PANCHOLI
Vs.
M/S KAVYA BUILDCON PVT LTD

SECTION: 7 of IBC 2016

ORDER

Mr. Shanay Bafna, Counsel appearing for the Applicant and Mr. Rahul Sarda, Counsel a/w Adv. Riya Thakkar i/b. Tushar Goradia, Counsel appearing for the Corporate Debtor are present through Virtual hearing. At the request of the Counsels, the matter is adjourned to **28.02.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/